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GOVERNMENT OF INDIA
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NEW DELHI: THE 19TH JUNE: 1980.

NOTIFICATION
(INCOME TAX)

No.3478(F.No.197/27/79-IT(AI): In exercise of the powers conferred by clause(iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "J.N.Tata Endowment Bombay" for the purpose of the said section for the assessment year(s) 1977-78 to 1980-81.

Sd/-

(B. M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

To
The Manager
Government of India Press
Ring Road, Mayapuri Industrial Area
(Near Rajouri Garden), New Delhi.

Copy to:-


1. Director, J.N.Tata Endowment, Bombay House, 24, Homy Mody Street Bombay-400 023.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter No.BC.T-11/269(26)78-79 dated 7.2.80
3. All Commissioners of Income-tax
4. Directors of Inspection(IT)/(P&R)/(Inv), New Delhi
5. Director of G&M Services(Income-tax), 1st floor, Aiwan-e-Ghalib, Mate Sundri Lane, New Delhi(5 copies)
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Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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(P.N.VERMA)

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~~ASSISTANT DIRECTOR OF INSPECTION(RS&P)~~

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